

- (12) Report (1957) of the Tariff Commission on the continuance of protection to the Oil Pressure Lamps Industry.
- (13) Government Resolution No. 48(1) TR/57, dated the 1st November, 1957.
- (14) Government Notification No. 7(3) TR/57, dated the 29th October, 1957. [Placed in Library. See No. LT-338/57]

COMMITTEE ON PRIVATE  
MEMBERS' BILLS AND RESO-  
LUTIONS

EIGHTH REPORT

Shri A. S. Saigal Janjgir: I beg to present the Eighth Report of the Committee on Private Members' Bills and Resolutions.

CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE

TRAIN COLLISION AT KOSMA

Shri Tangamani (Madurai): Under rule 197, I beg to call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon:

"Train collision at Kosma Railway Station on the 8th November, 1957."

The Deputy Minister of Railways (Shri Shahnawaz Khan): At about 16.00 hours on 8th November 1957, while No. 1 SF Passenger train ex Shikohabad to Farukhabad was standing on loop line at Kosma station on Shikohabad-Farukhabad Broad Gauge single line section of the Northern Railway, No. 2 TF Passenger train from Farukhabad entered the same line resulting in a head-on collision, as a result of which the rear pair of wheels of the tender of the engine of 2 TF Passenger and one pair of wheels of the third class bogie, second

from the engine, derailed. Four passengers, including one railway employee, received serious injuries and 31 passengers simple injuries.

First Aid was rendered to the injured by the Guard of the train and a special train with two railway doctors and medical equipment was rushed from Shikohabad station at 16.50 hours reaching Kosma at 17.50 hours. A relief train with railway doctors and officers left Tundla at 16.37 hours arriving Kosma at 18.57 hours. Three of the seriously injured persons were sent to the Civil Hospital at Mainpuri and the seriously injured railway employee was sent to the Railway Hospital, Tundla. The passengers who received simple injuries were attended to by the Railway Doctors and sent to Mainpuri and Shikohabad by special trains. The injured persons who were admitted to the hospitals are reported to be progressing well

The Government Inspector of Railways is holding an enquiry from 12th November 1957.

BUSINESS OF THE HOUSE

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I should like to give some general indication about the legislative measures to be brought forward before the Lok Sabha during this session.

An ordinance relating to the Reserve Bank of India was promulgated on the 31st October. This will be placed before this House in the shape of a Bill.

It is proposed to bring forward a Bill to form a separate administrative unit consisting of the present Naga Hills District and the Tuensang Division of the NEFA.